


NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/306/ (IB)/2017  
NAME OF THE PETITIONER(S) : SATHESILAM ENGINEERING INDUSTRIES  
NAME OF THE RESPONDENT(S) : JAIN HOUSING & CONSTRUCTION LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	<i>H.A. Mohanesh Narayan</i>	REPRESENTATION BY WHOM	
	<i>H.A. Mohanesh Narayan (Advocate) By (M. ARAVIND Subramanian)</i>		<i>Operation Beethu</i>

ORDER

Counsel for petitioner present and submitted that he has not filed the affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. In view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)